

पाक कहते हैं उसके पास एक बकान में उनका जन्म हुआ था। आप जन्म स्थान पर जोर न दें। लेकिन भ्रान्त्य भवन के बारे में हमें उत्तर प्रदेश की सरकार के साथ बात करके फैसला करना है।

श्री राम सेवक यादव : मेरे प्राचे प्रश्न का उत्तर नहीं आया। इसको राष्ट्रीय सम्पत्ति घोषित करने के बारे में क्या कार्रवाई हो रही है।

Shri Shivaji Rao S. Deshmukh: Would the Government be pleased to consider it, on compassionate and humanitarian grounds—the first Prime Minister of India is supposed to have led eventful moments in this very House—justifiable to convert Parliament House building as memorial to the late Prime Minister and, if not which considerations are involved in his residence being memorialised?

Mr. Speaker: Order, order; we are very responsible persons being watched by the nation as a whole and, more particularly, by the visitors that are there. We should not indulge in such questions that might be the subject of ridicule by others.

Shri Shivaji Rao S. Deshmukh: May I plead with you.

Mr. Speaker: Order, order. Shrimati Reddy.

Shrimati Yashoda Reddy: May I know from the hon. Prime Minister, apart from the great love and sentiment we attach to our late Prime Minister and apart from the fact that Shri Lal Bahadur Shastri has said that he is much smaller with which we do not agree, whether it was a correct precedent to have made the official residence of the Prime Minister a memorial, because tomorrow a President or a Prime Minister could say that he does not want to stay in any official residence? Is this a correct precedent and is there such a precedent anywhere in the world that the official residence of a Prime Minister has

been made a national memorial after his death?

Mr. Speaker: Next question.

Calcutta-New Zealand Telex Service

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*150. { **Shri R. G. Dubey:**
Shri Vishram Prasad:
Shri Jashvant Mehta:

Will the Minister of Communications be pleased to state:

(a) whether it is a fact that Calcutta has been linked with New Zealand by telex service from 1st June, 1964; and

(b) whether a similar telecommunication link would also be established with Bombay and other important cities?

The Deputy Minister in the Department of Communications (Shri Bhagavati): (a) Yes, from 1st May, 1964.

(b) International Telex Services to foreign countries, including New Zealand, operated by the Overseas Communications Service are already available to subscribers at Bombay, Ahmedabad, Calcutta and New Delhi. Subscribers at Madras will also have similar facilities very shortly.

Shri R. G. Dubey: May I know the expenditure involved in this project?

Shri Bhagavati: No extra expenditure is involved in this project because this is merely an extension of the Indo-British direct telex link with New Zealand.

Proposals for Streamlining work of Ministry of I. & B.

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*151. { **Dr. L. M. Singhvi:**
Shri M. L. Dwivedi:
Shrimati Savitri Nigam:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shri P. Venkatasubbaiah:
Shri Yashpal Singh:
Shri Bado:

Dr. P. S. Deshmukh:
 Shri Bibhuti Mishra:
 Shri K. N. Tiwary:
 Shri Sham Lal Saraf:
 Shri Naval Prabhakar:
 Shri Hari Vishnu Kamath:
 Shri P. C. Borooah:
 Shri Ram Harkh Yadav:
 Shri Baswant:
 Shri Brij Raj Singh:
 Shri D. D. Mantri:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is proposed to take any specific steps to assess and improve the working of her Ministry;

(b) whether it is a fact that she had indicated the need for evaluation of the performance of and for streamlining the work of the Ministry soon after assuming charge of this portfolio; and

(c) if so, the broad features of the proposal under consideration or of the action already taken?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): (a) to (c). A statement is laid down on the Table of the House. [Placed in Library. See No. LT-3105/64].

Dr. L. M. Singhvi: May I know whether the Minister would outline for us the various matters which are being considered for inclusion in the terms of reference of the proposed committee, the extent and scope of its functions and whether the committee would be entitled also to recommend that the broadcasting operations of this country should be run under a public corporation?

Shrimati Indira Gandhi: This matter, as I have said, is under consideration. We want to have a whole-time committee of knowledgeable persons who will go thoroughly into the working of all the units of the Ministry. The terms of reference are still being considered and will be shortly finalised.

Mr. Speaker: Is there a proposal to form a Corporation also?

Shrimati Indira Gandhi: The Committee is at liberty to suggest it.

Dr. L. M. Singhvi: The common complaint against the broadcasting operations in this country is that they have fallen into bureaucratic grooves and, as a consequence, the external and the domestic publicity has suffered considerably. Would the Minister say whether the Government has any thinking in this matter and that thinking is being referred to this committee for further evaluation and assessment?

Shrimati Indira Gandhi: As I said earlier, the terms of reference will be as wide as possible and it is for the committee to go into all these matters. It is a matter of opinion whether these media have gone down in quality. I do not think so.

श्री व० सा० सिन्धवी : सूचना और प्रसारण मन्त्रालय के दस्तावेज जो विभिन्न विभागों में भेजे जाते हैं जैसे ए० आई० एम० पी० आई० सी०, पब्लिसिटी आदि । मैं जानना चाहता हूँ कि जो कमेटी बनेगी वह इन सब चीजों को देख सकेगी या प्रत्येक प्रत्येक विभागों में भेजे जा रहे हैं या प्रत्येक प्रत्येक एक कमेटी पूरा काम कैसे कर सकेगी ?

श्रीमती इन्दिरा गांधी : हमारी कोशिश होगी कि उस कमेटी में ऐसे लोग हों जो कि हर एक चीज की जांच कर सकें ।

Shrimati Savitri Nigam: How far is it correct that many of the experts have expressed the opinion that the formation of a committee will be delaying the action and how far is it correct that much of the criticism which has been recently made has been not based on facts but has been designed by a couple of prejudiced people?

Shrimati Indira Gandhi: There has been all kinds of criticism both in this House and in the press. Naturally, I cannot say how much of it is biased.

Shri S. C. Samant: The statement shows that many helpful suggestions have come to the Ministry about efficiency and functioning of the All India Radio. May I know whether those things will be placed on the Table of the House pointing out which have already been accepted.

Shrimati Indira Gandhi: Some of the points are already outlined in the statement and as this Committee proceeds with this work, we will naturally keep the House informed.

Shri Subodh Hansda: Besides there being news bulletins through the medium of English and other State languages, I would like to know whether there is any arrangement to broadcast news through any of the dialects?

Shrimati Indira Gandhi: I think already a number of dialects are used.

श्री बहापाल सिंह: क्या भारत सरकार के ध्यान में यह बात आयी है कि माल इंडिया रेडियो का ज्यादातर समय श्रंगार रस के गीतों के गाने में चला जाता है, और डिफेंस और डेवलपमेंट के प्रचार के लिए कोई समय नहीं बचता ? क्या सरकार ने यह सोचा है कि पंचरंगी प्रोग्राम के बजाय एक रंगी कीरता का प्रोग्राम इससे प्रसारित किया जाए ?

Shri Sham Lal Saraf: May I know whether an attempt is being made by this Committee to suggest measures that will create mass contact with the people at large for two purposes, firstly, to translate what the Government are doing for the welfare of the people and secondly to know the actual pulse of the people?

Mr. Speaker: Suggestion.

Shri Hari Vishnu Kamath: When the Minister recently said that the British time pattern, functioning and set-up of the All India Radio had not been re-oriented to the democratic conditions of independent India, was she conscious that indirectly she was criticising the policy and programme of her own father, the late

Prime Minister and, if so, since the massive Chinese invasion, when she became Chairman of so many committees, the Citizens Committee, the National Defence Council, the Integration Committee, etc., Why, during the last two years, did she not make any suggestion for improving the functioning of the A.I.R.?

Mr. Speaker: He can get information from a Minister, not about what happened when she was a Chairman of some Committee.

Shri Hari Vishnu Kamath: She was the Chairman of important Committees, the Citizens Committee, the National Defence Council . . .

Mr. Speaker: He has to put a question about her Department.

Shri Hari Vishnu Kamath: Yes. When she was the Chairman of these Committees, before she became the Minister, why did not she make a suggestion for improving the All India Radio?

Mr. Speaker: I don't allow it. Shri Nath Pai.

Shri Hari Vishnu Kamath: If you do not allow my question, may I put a different one?

Shri Nath Pai: Pending the finalisation of the terms of reference of the Committee to which the Minister has made a reference in her statement, may I know whether she is contemplating taking any remedial steps by way of mitigating, by way of removing, at least a part of the seething discontent in the All India Radio as a result of the alleged favouritism, nepotism and arbitrary appointments of staff artistes?

Shrimati Indira Gandhi: This is a questionable statement, Sir. But we are certainly in touch with the staff of the Ministry and if there are any complaints, we will look into them.

Shri P. C. Boroach: May I know whether there is any scheme to shift the emphasis from radio to television and, if so, what it is?

Shrimati Indira Gandhi: No, we cannot shift the emphasis, because we have not started television except on a very small scale.

Shri Vidya Charan Shukla: Is it a fact that the hon. Minister said in a speech a few weeks ago that All India Radio was considering the question of starting a commercial service in a restricted manner, and if so, what the lines of thinking in that regard are?

Shrimati Indira Gandhi: No, I did not say that.

Shrimati Renu Chakravarty: The statement says that departmental committees have been set up in order to go into the conditions of staff artists. May I know whether there is any proposal to set up expert committees which will really go into this whole question of appointments and other matters and also the question of the DG's powers which are very wide and far-flung?

Shrimati Indira Gandhi: I have already mentioned that we are having an expert committee which will go into every aspect of the working of the Ministry.

Shri Hem Barua: May I know whether the attention of Government has been drawn to the criticisms made recently by the Plan Publicity Committee to the effect that there are certain glaring lacunae in the working of the Government publicity machinery and that the Government publicity machinery is interested in giving greater publicity and greater importance to the dull, drab and dry speeches of the Ministers and neglects generally.

Shri Raghunath Singh: There are so many adjectives in his question.

Mr. Speaker: Let him have the satisfaction that he has said that.

An hon. Member: What is the use of so many adjectives?

Mr. Speaker: The hon. Member can say, instead of putting in so many adjectives, that instead of giving

greater publicity to the speeches of the Ministers, they should give publicity to other things. He need not put in so many adjectives which were not needed to make the question intelligible.

Shri Hem Barua: That is the impression in the country, and that is the impression among . . .

Some hon. Member: No.

Mr. Speaker: No adjectives are to be used unless they are required to make the question intelligible. In this case, the question was otherwise also intelligible.

Shri Hem Barua: May I submit that adjectives are for use and not for cold storage.

Mr. Speaker: Does the hon. Member want to ask any supplementary question or not?

Shri Hem Barua: Yes.

Shri S. M. Banerjee: He has a buffer stock of adjectives.

Shri Hem Barua: The record says that the publicity machinery gives greater importance to the speeches of Ministers and neglects real publicity so far as matters concerning the interests of the nation are concerned. If so, may I know whether before the report of this proposed committee is finalised, Government propose to take certain interim measures towards the improvement of the working of this publicity machinery of Government?

Shrimati Indira Gandhi: If the hon. Member will read the statement he will find that we have said there that the Ministry agrees with the observation that AIR is not only a spokesman of Government but has a moral obligation to serve as the voice of the people.

Shri Hem Barua: May I submit that the hon. Minister has not replied to the important point of my question? So, may I ask for your permission to ask this question?

Mr. Speaker: Why should he ask for my permission, now? When he had not obeyed what I had said earlier he need not ask for further permission. If he asks for it then I would say that I request him to say nothing further, and he should resume his seat.

Shri Hem Barua: May I submit for your consideration . . .

Mr. Speaker: I am submitting for the hon. Member's consideration that he may kindly resume his seat.

Shri Hem Barua: I agree to sit down, but the hon. Minister has not replied to the important point of my question.

श्री राम सेवक यादव : मैं जानना चाहूंगा कि जो समिति नियुक्त की जाने वाली है क्या उसमें विदेशी विशेषज्ञों को भी शामिल किया जा रहा है। यदि हाँ, तो किन किन देशों से और किन किन कारणों से।

श्रीमती इंदिरा गांधी : अभी इस विषय में मैं कुछ नहीं कह सकती।

Mr. Speaker: Now, next question.

Shri Hem Barua: Before you go to the next question, I want to raise a point of order, which is this. When a Minister does not reply to a specific question put by a Member, and you also, I am very sorry to say, put down your foot on the question of the Member concerned, what is the remedy against that in Parliament? The hon. Minister says that she agrees with the observation of that committee. Basing on that, I put my question whether she would be prepared to take any interim measures to remedy these evils. She has not replied to that. And yet, when I point it out, I am precluded from doing so.

Mr. Speaker: I do not think I need answer any point of order at this

moment, because he has said what he wanted to say.

Mr. Speaker: Question No. 153. Question 152 has been transferred.

An hon. Member: Question 155 may also be taken up with it.

Mr. Speaker: Yes.

Manufacture of Light Tanks

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*153. { **Shri Kameshwar Tanti:**
Shri Onkar Lal Borwa:
Shri B. P. Yadava:
Shri Dhaon:
Shri Bishanchander Seth:
Shri Hukam Chand
Kachhavaia:
Shri D. C. Sharma:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Soviet Union has agreed to give aid for manufacture of light tanks in India;

(b) if so, what kind of aid has been promised;

(c) when the work for manufacturing these tanks will start, and

(d) the expected annual production of the tanks?

The Minister of Defence Production in the Ministry of Defence (Shri A. M. Thomas): (a) No, Sir. We have not sought any assistance from the Soviet Union for the manufacture of light tanks in India.

(b) to (d). Do not arise.

Vicker's Medium Tank

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*155. { **Shri Surendra Pal Singh:**
Shri Indrajit Gupta:
Shri Yashpal Singh:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that a prototype of the Vicker's medium tank, which is to be manufactured at Avadi, arrived in India, some time back and has undergone numerous tests in Northern India and elsewhere; and